



THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-50/1997/3175/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. A. Deka,
Principal Judge, Family Court,
Barpeta

Dated Guwahati, the 19th June, 2019.

Sub:- Casual leave with station leave permission.

Ref:- Your letter No. F.C.(B)/2019/442 dtd. 15.06.2019

Madam,

With reference to the above, I am directed to inform you that, your prayer for casual leave for 1(one) day on 17.06.2019 along with station leave permission with your official vehicle, at your own cost, from the evening of 15.06.2019 till the morning of 18.06.2019, has been ~~granted/rejected~~ granted. The Counsellor, Family Court, Barpeta will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo **NO.HC.VII-50/1997/3176/A**, dated 19.06.19

Copy to:

✓ 1. The Systems Analyst, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

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